

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
STARRED QUESTION NO. †\*350**

**TO BE ANSWERED ON THE 05<sup>th</sup> APRIL, 2017 / CHAITRA 15, 1939 (SAKA)**

**FAKE NEW CURRENCY NOTES SMUGGLED FROM ACROSS THE BORDER**

**†\*350. SHRIMATI CHHAYA VERMA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that fake new currency notes are coming in large scale from across the border which have been caught by Indian paramilitary forces and other agencies on the borders of the country;**

**(b) the number of fake currency notes of the denomination of ₹2000 and ₹500 caught so far; and**

**(c) the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) to (c): A Statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN RAJYA SABHA STARRED QUESTION NO. \*350  
FOR 05.04.2017**

**(a) to (c): Indian para-military forces and other agencies have seized fake new currency notes of denominations of Rs. 2000 and Rs. 500 in the border states post demonetization as per details given below:**

**(i) Fake new currency notes seized by Border Security Force (BSF)**

<b>Sl. No.</b>	<b>State</b>	<b>No. of Rs. 2000 notes seized</b>	<b>No. of Rs. 500 notes seized</b>	<b>Value of FICN seized (in Rs.)</b>
<b>1.</b>	<b>West Bengal</b>	<b>100</b>	<b>0</b>	<b>2,00,000</b>
<b>2.</b>	<b>West Bengal</b>	<b>48</b>	<b>0</b>	<b>96,000</b>
<b>3.</b>	<b>Assam</b>	<b>10</b>	<b>0</b>	<b>20,000</b>
<b>4.</b>	<b>Assam</b>	<b>220</b>	<b>0</b>	<b>4,40,000</b>
	<b>Total</b>	<b>378</b>	<b>0</b>	<b>7,56,000</b>

**(ii) Fake new currency notes seized by National Investigation Agency (NIA)**

<b>Sl. No.</b>	<b>State</b>	<b>No. of Rs. 2000 notes seized</b>	<b>No. of Rs. 500 notes seized</b>	<b>Value of FICN seized (in Rs.)</b>
<b>1.</b>	<b>Gujarat</b>	<b>22,479</b>	<b>0</b>	<b>4,49,58,000</b>
<b>2.</b>	<b>West Bengal</b>	<b>195</b>	<b>0</b>	<b>3,90,000</b>
<b>3.</b>	<b>West Bengal</b>	<b>3</b>	<b>0</b>	<b>6,000</b>
	<b>Total</b>	<b>22,677</b>	<b>0</b>	<b>4,53,54,000</b>

**R.S.S.Q.NO. \*350 FOR 05.04.2017****(iii) Seizure of fake currency notes as reported by the Border States Police to****NCRB**

<b>Sl. No.</b>	<b>State</b>	<b>No. of Rs. 2000 notes seized</b>	<b>No. of Rs. 500 notes seized*</b>	<b>Value of FICN seized (in Rs.)</b>
<b>1.</b>	<b>Arunachal Pradesh</b>	<b>3</b>	<b>0</b>	<b>6,000</b>
<b>2.</b>	<b>Assam</b>	<b>0</b>	<b>17</b>	<b>8,500</b>
<b>3.</b>	<b>Bihar</b>	<b>0</b>	<b>6</b>	<b>3,000</b>
<b>4.</b>	<b>Gujarat</b>	<b>4251</b>	<b>8720</b>	<b>1,28,62,000</b>
<b>5.</b>	<b>Himachal Pradesh</b>	<b>118</b>	<b>0</b>	<b>2,36,000</b>
<b>6.</b>	<b>Jammu &amp; Kashmir</b>	<b>94</b>	<b>128</b>	<b>2,52,000</b>
<b>7.</b>	<b>Manipur</b>	<b>1</b>	<b>0</b>	<b>2,000</b>
<b>8.</b>	<b>Meghalaya</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>9.</b>	<b>Mizoram</b>	<b>5</b>	<b>38</b>	<b>29,000</b>
<b>10.</b>	<b>Nagaland</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>11.</b>	<b>Punjab</b>	<b>220</b>	<b>0</b>	<b>4,40,000</b>
<b>12.</b>	<b>Rajasthan</b>	<b>6</b>	<b>77</b>	<b>50,500</b>
<b>13.</b>	<b>Sikkim</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>14.</b>	<b>Tripura</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>15.</b>	<b>Uttar Pradesh</b>	<b>0</b>	<b>103</b>	<b>51,500</b>
<b>16.</b>	<b>Uttarakhand</b>	<b>0</b>	<b>10</b>	<b>5,000</b>
<b>17.</b>	<b>West Bengal</b>	<b>196</b>	<b>3857</b>	<b>23,20,500</b>
	<b>Total</b>	<b>4,894</b>	<b>12,956</b>	<b>1,62,66,000</b>

**\*Numbers of both new and old currency notes of denomination of Rs. 500 have not been reported separately by the States.**

**(iv) All these cases are under investigation including for sources of FICN.**

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